

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO.101/156/HDB/2017
NAME OF THE COMPANY	Radiant Shoes Limited
NAME OF THE PETITIONER(S)	Radiant Shoes Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	156-158

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. SWARUPA RANI	Company Secretary	Swarupa.ubeindia@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms N. Swarupa Rani, Learned Company Secretary for the Petitioner.

The Learned PCS submits that she is filing a CA for impleadment. The Learned Counsel for the Petitioner is permitted to file the CA. Post the CA on 06.11.2017.



Member (T)



Member (J)

Bm